

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:337
ANSWERED ON:09.08.2012
DEREGULATION OF NATURAL GAS PRICING
Aaron Rashid Shri J.M.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is considering to deregulate pricing of natural gas on the lines of crude oil and petroleum products;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry of Law & Justice have also opined that the gas prices rate be linked to the price at which India imports Liquefied Natural Gas (LNG) and made applicable to gas that private operators are producing as well as the prices of gas be increased to that of international price; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

- (a): No, Madam
- (b): Does not arise in view of reply to (a) above.
- (c): No, Madam
- (d): Does not arise in view of reply to (c) above.